

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3660/2007

CELINA COELHO PEREIRA & ORS.

Petitioner(s)

VERSUS

ULHAS MAHABALESHWAR KHOLKAR & ORS.

Respondent(s)

Date: 29/01/2009 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM  
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Ms. Binu Tamta,Adv.

For Respondent(s) Mr. Amarjit Singh Bedi,Adv. (N.P.)

UPON hearing counsel the Court made the following  
ORDER

List on 18.2.2009.

(R.K. Dhawan)  
Court Master

(Veera Verma)  
Court Master

(Mentioning slip is enclosed)